CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

SHALIMAR AGENCIES LIMITED

CIN : L51226WB1981PLC033743

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This Corrigendum to Detailed Public Statement (this **''Corrigendum''**) is being issued by Vivro Financial Services Private Limited (**'Manager to the Offer'**) on behalf of Mr. Arun Kumar Bhangadia (**"Acquirer"**) and Mr. Arvind Kumar Bhangadia (**"PAC-1"**) and Mr. Anil Kumar Bhangadia (**"PAC-2"**) in respect of the Open Offer to the equity shareholders of Shalimar Agencies Limited (**"SAL"** or **"the Target Company"** or **"TC"** or **"the Company"**) pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto (**"SEBI (SAST) Regulations"**). This Corrigendum is being issued pursuant to changes/amendments advised by SEBI to the Manager to the Offer vide their letter no CFD/DCR2/OW/P/2016/2601/1 dated February 02, 2016 received on February 02, 2016 and should be read in conjunction with the Public Announcement (**''PA''**) filed on December 14, 2015 (Monday) and Detailed Public Statement (**''DPS''**) appeared in Financial Express – National English Daily, Jansatta – National Hindi Daily (All Editions) Kalantar Patrika-Bengali Daily (Regional Edition) and Mumbai Lakshwadeep – Marathi Daily (Regional Edition) on December 21, 2015 (Monday) unless otherwise specified. The capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to them in the DPS.

The shareholders of Target Company are requested to note that the changes/amendments with respect to and in connection with DPS are as under:

The Revised schedule of activities pertaining to the offer is as follows:

Activities	Original (Day & Date)	Revised (Day & Date)
Date of Public Announcement (PA)	Monday, December 14, 2015	Monday, December 14, 2015
Date of Publication of Detailed Public Statement (DPS)	Monday, December 21,2015	Monday, December 21,2015
Last date of filing Draft Letter of Offer with SEBI	Wednesday, December 30, 2015	Wednesday, December 30, 2015
Last date for public announcement for competing offer(s)	Wednesday, January 13, 2016	Wednesday, January 13, 2016
Last date for receipt of comments from SEBI on the Draft Letter of Offer	Wednesday, January 20, 2016	Tuesday, February 02, 2016
Identified Date*	Friday, January 22, 2016	Thursday, February 04, 2016
Date by which Letter of Offer to be dispatched to the Shareholders	Monday, February 01, 2016	Thursday, February 11, 2016
Last date for upward revision of the Offer Price and/or the Offer Size	Wednesday, February 03, 2016	Monday, February 15, 2016
Last date by which the committee of independent directors of the Target Company shall give its recommendations	Thursday, February 04, 2016	Tuesday, February 16, 2016
Offer Opening Public Announcement	Friday, February 05, 2016	Wednesday, February 17, 2016
Date of Commencement of Tendering Period (Offer Opening Date)	Monday, February 08, 2016	Thursday, February 18, 2016
Date of Expiration of Tendering Period (Offer Closing Date)	Monday, February 22, 2016	Thursday , March 03,2016
Last date of communicating of rejection/ acceptance and payment of consideration for accepted tenders/ return of unaccepted shares	Tuesday, March 08, 2016	Friday , March 18 ,2016
Issue of post offer advertisement and last date for filing of final report with SEBI	Tuesday March 15, 2016	Tuesday , March 29,2016

**Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer shall be sent. All owners (registered or unregistered) of Equity Shares of the Target Company (except the Acquirer and Parties to SPA(s)) are eligible to participate in the Offer any time before the closure of the Offer.*

All the other terms and conditions remain unchanged. The Acquirer, PAC-1 & PAC-2 accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of his obligations laid down in the Regulations.

A copy of this Corrigendum will be available at SEBI website at http://www.sebi.gov.in.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF ACQUIRER, PAC-1 AND PAC-2

VIVRO

Vivro Financial Services Private Limited
SEBI Registration No. INM000010122
CIN:U67120GJ1996PTC029182
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Tel No.: 022 – 6666 8040 to 6666 8046, **Fax No.:** 022 – 6666 8047
Email: investors@vivro.net; **Website:** www.vivro.net
Contact Person: Mr. Harish Patel/ Ms. Shashi Singhvi

Place: Hyderabad
Date: February 15, 2016

Raka

Size: 12x19 cms